

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.2737  
TO BE ANSWERED ON 04.08.2021**

**ROB AT UNMANNED LEVEL CROSSINGS**

**2737. SHRI PRASUN BANERJEE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether it is a fact that Government has received ample requests for construction of underpass and replacing flyovers at railway crossings of the country;**
- (b) if so, the total demand and the DPR made since 2018 to June, 2021, State-wise;**
- (c) the commitment of the Government on such projects and their present status since 2019;**
- (d) whether the Ministry has plans to construct the Satragachi underpass/flyover project near Santragachi Railway Station under South Eastern Railways; and**
- (e) if so, the details of DPR thereto?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (e): A Statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.2737 BY SHRI PRASUN BANERJEE TO BE ANSWERED IN LOK SABHA ON 04.08.2021 REGARDING ROB AT UNMANNED LEVEL CROSSINGS**

**(a) to (c): Proposals for construction of Road Over Bridge/Road Under Bridge (ROB/RUB) in lieu of level crossings (LCs) are either conceptualized by Zonal Railways or received from State Government and other Statutory Authorities. After completing various formalities with State Government/Statutory Authorities, regarding the consent for sharing of cost, closure of LCs and feasibility etc., proposals mutually agreed for construction of ROB/RUBs in lieu of LCs are further processed for inclusion in Railway Works Programme, which is a continuous process. The State-wise details of valid demands received from various State Govt. since 2018 to June, 2021, along with their status are appended.**

**(d) & (e): There is LC No. 6 at km. 7.033 near Santragachi station yard. As per last census, Train Vehicle Unit (TVU) at this LC is more than 1 lakh and is eligible for construction of ROB/RUB on cost sharing basis. Work for construction of ROB in lieu of LC No. 6 was sanctioned in 2016-17 but the same was dropped as the State Govt. was unable to provide land for approaches. At present, Railway has no plan for construction of underpass/flyover near Santragachi Railway station in lieu of this LC.**

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**APPENDIX REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.2737 BY SHRI PRASUN BANERJEE TO BE ANSWERED IN LOK SABHA ON 04.08.2021 REGARDING ROB AT UNMANNED LEVEL CROSSINGS**

<b>S. No.</b>	<b>State</b>	<b>Nos. of Valid Demands Received from State Govt. (from 2018 to June, 2021)</b>	<b>Status</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>6</b>	<b>All 6 proposals sanctioned by Railways</b>
<b>2</b>	<b>Assam</b>	<b>7</b>	<b>All 7 proposals sanctioned by Railways</b>
<b>3</b>	<b>Bihar</b>	<b>3</b>	<b>All 3 proposals are under process</b>
<b>4</b>	<b>Chhatisgarh</b>	<b>1</b>	<b>Proposal sanctioned by Railways</b>
<b>5</b>	<b>Delhi</b>	<b>2</b>	<b>2 proposals sanctioned by railways</b>
<b>6</b>	<b>Gujarat</b>	<b>123</b>	<b>46 proposals sanctioned by railways Balance are under process</b>
<b>7</b>	<b>Haryana</b>	<b>44</b>	<b>29 proposals sanctioned by railways, 15 are under process</b>
<b>8</b>	<b>Jharkhand</b>	<b>16</b>	<b>14 proposals sanctioned by railways, 2 proposals are under process</b>
<b>9</b>	<b>Karnataka</b>	<b>32</b>	<b>28 proposals sanctioned by railways. Balance are under process</b>
<b>10</b>	<b>Kerala</b>	<b>1</b>	<b>Proposal sanctioned by railways</b>
<b>11</b>	<b>Madhya Pradesh</b>	<b>43</b>	<b>19 proposals sanctioned by Railways, balance are under process</b>
<b>12</b>	<b>Maharashtra</b>	<b>37</b>	<b>32 proposals sanctioned</b>

			<b>by Railways, balance 5 proposals are under process</b>
<b>13</b>	<b>Odisha</b>	<b>142</b>	<b>34 proposals sanctioned by Railways, balance are under process</b>
<b>14</b>	<b>Punjab</b>	<b>8</b>	<b>7 proposals sanctioned by railways, 1 under process</b>
<b>15</b>	<b>Rajasthan</b>	<b>15</b>	<b>4 proposals are sanctioned by Railways, balance 11 proposals are under process</b>
<b>16</b>	<b>Telangana</b>	<b>69</b>	<b>22 proposals sanctioned by Railways, 47 proposals are under process</b>
<b>17</b>	<b>Uttar Pradesh</b>	<b>29</b>	<b>15 proposals sanctioned by railways. Balance 14 are under process</b>
<b>18</b>	<b>West Bengal</b>	<b>4</b>	<b>3 proposals sanctioned by Railways, 1 proposal under process</b>
	<b>Total</b>	<b>582</b>	<b>270 proposals sanctioned. Balance are under process</b>

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